FOURTEENTH KERALA LEGISLATIVE ASSEMBLY

ELEVENTH SESSION

BULLETIN - PART II July 11, 2018

No. 522

Consolidated List of Official Legislative Business

A consolidated List of Official Legislative Business transacted during the Eleventh Session of the Fourteenth Kerala Legislative Assembly is given below:

SI. No.	Title of Bill	Minister -in-charge	Remarks
(1)	(2)	(3)	(4)
1	Laying of Bills Assente	d :-	
1.	The Commonwealth Trust, Kozhikode (Acquisition and Transfer of Under Taking) Bill, 2012 (Bill No. 128 of XIII KLA)	Shri. P. K. Kunhalikutty, Minister for Industries and Information Technology	The Bill received the assent of the President on February 1, 2018. The Bill as assented to by the President was laid on the Table by the Secretary on June 5, 2018. (Act 1 of 2018)
2.	The Kerala Appropriation Bill, 2018 (Bill No. 105)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on March 6, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018 (Act 3 of 2018)
3.	The Kerala Appropriation (No. 2) Bill, 2018 (Bill No. 129)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on March 31, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018 (Act 4 of 2018)
4.	The Kerala Finance Bill, 2018 (Bill No. 125)	DR.T.M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on March 31, 2018. The Bill as assented to by the Governor was laid on the Table by the Secretary on June 5, 2018 (Act 5 of 2018)

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5.	The Kerala Finance	DR.T.M. Thomas Isaac,	The Bill received the assent of the
	(No.2) Bill, 2018	Minister for Finance and	Governor on March 31, 2018. The
	(Bill No. 126)	Coir	Bill as assented to by the Governor
	-		was laid on the Table by the
			Secretary on June 5, 2018
			(Act 6 of 2018)
6	The Kerala Fiscal	Dr.T.M. Thomas Isaac.	The Bill received the assent of the
	Responsibility	Minister for Finance and	Governor on March 31, 2018. The
	(Amendment)	Coir	
	Bill, 2018.	Con	Bill as assented to by the Governor
Ì			was laid on the Table by the
1	(Bili No. 130)		Secretary on June 5, 2018
	<u> </u>		(Act 7 of 2018)
7	The Payment of	Shri. A.K. Balan, Minister	The Bill received the assent of the
	Salaries and	for Welfare of Scheduled	Governor on March 31, 2018. The
	Allowances	Castes, Scheduled Tribes,	Bill as assented to by the Governor
}	(Amendment)	Backward Classes, Law,	was laid on the Table by the
	Bill, 2018.	Culture and	Secretary on June 5, 2018
	(Bill No. 127)	Parliamentary Affairs	(Act 8 of 2018)
	·	[
8.	The Kerala Payment of	Shri. A.K. Balan, Minister	The Bill received the assent of the
-	Pension to Members of	for Welfare of Scheduled	Governor on March 31, 2018. The
	Legislature	Castes, Scheduled Tribes,	Bill as assented to by the Governor
ļ	(Amendment)	Backward Classes, Law,	was laid on the Table by the
	Bill, 2018	Culture and	
	1 -		Secretary on June 5, 2018.
-	(Bill No. 128)	Parliamentary Affairs	(Act 9 of 2018)
9.	The Kerala Road	Shri. A.K. Saseendran,	The Bill received the assent of the
	Safety Authority	Minister for Transport	Governor on April 7, 2018. The
	(Amendment)		Bill as assented to by the Governor
	Bill, 2018.		was laid on the Table by the
	(Bill No. 109)		Secretary on June 5, 2018. (Act 10
			of 2018)
10.	The Kerala Co-	Shri, Kadakampally	The Bill received the assent of the
	operative Societies	Surendran, Minister for	Governor on April 7, 2018. The
j	(Amendment)	Co-operation, Tourism	Bill as assented to by the Governor
	Bill, 2018.	and Devaswom	was laid on the Table by the
	(Bill No. 108)		Secretary on June 5, 2018. (Act 11
j .	(211110, 100)	i	of 2018)
	Ì		01 2010)
11.	The Madras Hindu	Shri. Kadakampally	The Bill received the assent of the
**.	Religious and	Surendran, Minister for	
	Charitable		Governor on April 7, 2018. The
		Co-operation, Tourism	Bill as assented to by the Governor
	Endowments	and Devasworn	was laid on the Table by the
	(Amendment) Bill,		Secretary on June 5, 2018. (Act 12
	2018 (Bill No. 116)	· ·	of 2018)
	<u> </u>		1

			The second of the
12.	The Kerala Investment		The Bill received the assent of the
14.	Promotion and		Governor on April 7, 2018. The
	Facilitation	Carrel Voush Affaire	Bill as assented to by the Governor
			was laid on the Table by the
	Bill, 2018		Secretary on June 5, 2018. (Act 13
	(Bill No. 88)		of 2018)
		-1 . 4 G 34-24	The Bill received the assent of the
13.	The Kerala Investment	Shri. A.C. Moideen.	Governor on April 7, 2018. The
Ţ	Promotion and	Minister for Industries,	Bill as assented to by the Governor
•	Facilitation (No. 2)	Sports and Youth Affairs	was laid on the Table by the
	Bill, 2018	· .	Secretary on June 5, 2018. (Act 14
İ	(Bill No. 89)		
			of 2018)
11	Bills Passed		
<u> </u>		DR. K. T. Jaleel, Minister	The Bill was published as Gazette
1.		for Local Self	Extraordinary on May 26, 2018 and
	Municipality	Governments, Welfare of	introduced in the Assembly on June
	(Amendment)	Minorities, Wakf and Hajj	A 2018. The Bill was referred to
1	Bill, 2018		the Subject Committee IX on June
1	(Bill No. 135)	Pilgrimage	4, 2018. The Bill as reported by the
			Subject Committee was presented
			on June 11, 2018. The Bill was
Ì			considered and passed on June
	' ∤ ·	1	
1			18, 2018. The Bill was published as Gazette
7	. The Kerala Panchayat	DR. K. T. Jaleel, Minister	The Bill was buonated as clarent
2	Raj (Amendment)	for Local Self	Extraordinary on May 26, 2018 and
\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	Bill, 2018	Governments, Welfare of	introduced in the Assembly on June
	(Bill No. 136)	Minorities, Wakf and Hajj	4, 2018. The Bill was referred to
	(Din :10: 250)	Pilgrimage	The Subject Committee IV on June 1
·			4, 2018. The Bill as reported by the
-			Subject Committee was presented
- 1		:	on June 11, 2018. The Bill was
1		<u>.</u>	considered and passed on June
1			18, 2018.
_		DR. K. T. Jaleel, Minister	The Bill was published as Gazette
- :	3. The Kerala	1	Extraordinary on May 27, 2018, and
	Municipality (Second	Governments, Welfare of	introduced in the Assembly on June
	Amendment)	Minorities, Wakf and Ha	ii 4 2018. The Bill was referred to
٠ ،	Bill, 2018		" the Subject Committee IX on June
ļ	(Bill No. 137)	Pilgrimage	4 2019. The Bill as reported by the
	Į,		Subject Committee was presented
			on June 11, 2018. The Bill was
			considered and passed on June 18,
- 1			2018.
-			2010.
i	·		<u></u>

A The Kerala Appropriation (No.3) Bill, 2018 (Bill No. 153) 5. The Sree Sankaracharya University of Sanskrit (Amendment) Bill, 2018 (Bill No. 143) 6. The Kerala University (Amendment) Bill, 2018 (Bill No. 134) 7. The Kerala University (Alternate Arrangement Temporarity of Senate and Syndicate) Bill, 2018 (Bill No. 153) Prof. C. Raveendranath, Minister for Education Prof. C. Raveendranath, Minister for Education The Bill was published as Gazette Extraordinary on May 29, 2018 and introduced in the Assembly on June 15, 2018. The Bill was referred to the Subject Committee Will was expresented on June 11, 2018. The Bill was considered and passed on June 19, 2018. The Bill was reported by the Subject Committee WI on June 5, 2018. The Bill was reported by the Subject Committee WI on June 5, 2018. The Bill was reported by the Subject Committee WI on June 19, 2018. The Bill was reported by the Subject Committee Was presented on June 11, 2018. The Bill was considered and passed on June 19, 2018. The Kerala University (Alternate Arrangement Temporarity of Senate and Syndicate) Bill, 2018 B. The Kerala Panchayat (Bill No. 150) B. The Kerala Panchayat (Bill No. 138) DR. K. T. Jaleel, Minister for Education (Bill No. 138) DR. K. T. Jaleel, Minister for Education (Bill No. 138) DR. K. T. Jaleel, Minister for Education (Bill was considered and passed on June 19, 2018. The Bill as reported by the Subject Committee Was presented on June 11, 2018. The Bill was referred to the Subject Committee Was presented on June 11, 2018. The Bill was reported by the Subject Committee Was presented on June 19, 2018. The Bill was reported by the Subject Committee Was presented on June 19, 2018. The Bill was reported by the Subject Committee Was presented on June 19, 2018. The Bill was reported by the Subject Committee Was presented on June 19, 2018. The Bill was reported by the Subject Committee Was presented on June 11, 2018. The Bill was reported by the Subject Committee Was presented on June 11, 2018. The Bill was reported by th				
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Raj (Second Amendment) Bill, 2018 (Bill No. 138) DR. K. T. Jaleel, Minister for Local Self Governments, Welfare of Minorities, Wakf and Hajj Pilgrimage DR. K. T. Jaleel, Minister Extraordinary on May 27, 2018 and introduced in the Assembly on June 6, 2018. The Bill was referred to the Subject Committee IX on June 6, 2018. The Bill as reported by the Subject Committee was presented on June 11, 2018. The Bill was considered and passed on June 20	ļ			Bill was considered and passed
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				2018.

9.	The Travancore- Cochin Hindu Religious Institutions (Amendment) Bill, 2018 (Bill No. 144)	Shri. Kadakampally Surendran, Minister for Co-operation, Tourism and Devaswom	The Bill was published as Gazette Extraordinary on May 29, 2018 and introduced in the Assembly on June 6, 2018. The Bill was referred to the Subject Committee II on June 6, 2018. The Bill as reported by the Subject Committee was presented on June 12, 2018. The Bill was considered and passed on June 20, 2018.
10.	The Kerala State Higher Education Council (Amendment) Bill, 2018 (Bill No. 142)	Prof. C. Raveendranath, Minister for Education	The Bill was published as Gazette Extraordinary on May 28, 2018 and introduced in the Assembly on June 6, 2018. The Bill was referred to the Subject Committee VI on June 6, 2018. The Bill as reported by the Subject Committee was presented on June 12, 2018. The Bill was considered and passed on June 20, 2018.
111	The Kerala Irrigation and Water Conservation (Amendment) Bill, 2018 (Bill No. 139)	Shri. Mathew T. Thomas, Minister for Water Resources	The Bill was published as Gazette Extraordinary on May 28, 2018 and introduced in the Assembly on June 7, 2018. The Bill was referred to the Subject Committee III on June 7, 2018. The Bill as reported by the Subject Committee was presented on June 12, 2018. The Bill was considered and passed on June 21, 2018.
12	The A. P. J Abdul Kalam Technological University (Amendment) Bill, 2018, (Bill No. 145)	Prof. C. Raveendranath, Minister for Education	The Bill was published as Gazette Extraordinary on May 29, 2018 and introduced in the Assembly on June 11, 2018. The Bill was referred to the Subject Committee VI on June 11, 2018. The Bill as reported by the Subject Committee was presented on June 18, 2018. The Bill was considered and passed on June 21, 2018.
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13.			The Bill was published as Gazette
	(Amendment) Bill,	Chief Minister	Extraordinary on May 28, 2018 and
	2018	(The Bill was piloted by	introduced in the Assembly on June
	(Bill No. 140)	Shri. A.K. Balan, Minister	11, 2018. The Bill was referred to
		for Welfare of Scheduled	the Subject Committee XVI on June
	i .	Castes, Scheduled Tribes,	11, 2018. The Bill as reported by
		Backward Classes, Law.	
		Culture and	the Subject Committee was
	1		presented on June 18, 2018. The
	•	Parliamentary Affairs	Bill was considered and passed on
4.4	770 Y.C. 3		June 21, 2018.
14.	The Kerala	Shri. E.Chandrasekharan,	The Bill was published as Gazette
	Conservation of Paddy	Minister for Revenue and	Extraordinary on May 31, 2018 and
٠.	Land and Wetland	Housing	introduced in the Assembly on June
	(Amendment)]	7, 2018. The Bill was referred to
	Bill, 2018	i .	the Subject Committee II on June 7,
	(Bill No. 149)	[2018. The Bill as reported by the
			Subject Committee was presented
		<u> </u>	on June 20, 2018. The Bill was
	l		considered and passed on June 25,
			2018.
15.	The Abkari	Shri. T.P. Ramakrishnan.	The Bill was published as Gazette
	(Amendment)	Minister for Labour and	Extraordinary on May 28, 2018 and
	Bill, 2018	Excise	introduced in the Assembly on June
	(Bill No. 141)		11, 2018. The Bill was referred to
	,		the Subject Committee VIII on June
			11, 2018. The Bill as reported by
			the Subject Committee was
		·	presented on June 19, 2018. The
		· '	Dill time considered and according
!			Bill was considered and passed on
	<u> </u>	<u> </u>	June 25, 2018.
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111	DINS PROUSAGE AFTER 16	nth Session and Pending Bo	efore the Fourteenth KLA
1	The Kerala Madrassa	DR. K. T. Jaleel, Minister	The Bill was published as Gazette
	Teachers Welfare Fund	for Local Self	Extraordinary on May 9, 2018.
	Bill, 2018. (Bill No.	Governments, Welfare of	Extraordisary on May 5, 2016.
· i	131)	Minorities, Wakf and Hajj	
i		Pilgrimage	
2	The Kerala Advocates	Shri. A.K. Balan, Minister	The Bill tone published as Co.
•	Clerks Welfare Fund	for Welfare of Scheduled	The Bill was published as Gazette
	(Amendment) Bill,	· · ·	Extraordinary on May 9, 2018.
		Castes, Scheduled Tribes,	
	2018 (Bill No. 132)	Backward Classes, Law,	•
		Culture and	· · · · · · · · · · · · · · · · · · ·
l		Parliamentary Affairs	·
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			The Dill was published as Cazette
3	The Employee's Compensation (Kerala Amendment) Bill, 2018 (Bill No. 133)	Shri, T.P. Ramakrishnan, Minister for Labour and Excise	The Bill was published as Gazette Extraordinary on May 21, 2018.
4	The Calicut University (Alternate Arrangement Temporarily of Senate and Syndicate) Bill, 2018 (Bill No. 146)	Prof. C. Raveendranath, Minister for Education	The Bill was published as Gazette Extraordinary on May 29, 2018.
5	The Kerala Farmer's Welfare Fund Bill, 2018 (Bill No. 151)	Shri. V. S. Sunil Kumar, Minister for Agriculture	The Bill was published as Gazette Extraordinary on June 1, 2018.
6	The Kerala Advocate Clerks Welfare Fund (Second Amendment) Bill, 2018 (Bill No. 152)	Shri. A.K. Balan, Minister for Welfare of Scheduled Castes, Scheduled Tribes, Backward Classes, Law, Culture and Parliamentary Affairs	The Bill was published as Gazette Extraordinary on June 4, 2018.
7	The Kerala Promotion of Tree growth in Non- Forest Areas, Bill, 2018 (Bill No. 154)	Shri. K Raju, Minister for Forest and Wildlife.	The Bill was published as Gazette Extraordinary on June 23, 2018.

V.K. BABU PRAKASH, SECRETARY.

